

From

The District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(2)/2019/1721

Dated, Delhi the

2 AUG 2019

Sub: Appointment to Delhi Judicial Service.

Sir,

With reference to letter No. 3813/DHC/Gaz/G-7/2019 dated 24.07.2019, on the subject cited above and in continuation of this office letter dated 01.08.2019, it is informed that Sh. Abhitesh Kumar, newly appointed Officer of Delhi Judicial Service has appeared before me and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, alongwith joining report is enclosed herewith.

Yours faithfully,

02.8.19

(GIRISH KATHPALIA)

District & Sessions Judge (HQs),
Delhi

Encl. As above

F.5(2)/2019/60209-231

Dated, Delhi the

2 AUG 2019

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee (Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Dwarka Court, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka Court, Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Encl. As above

District & Sessions Judge (HQs),
Delhi